

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2829
ANSWERED ON:30.07.2014
CONSTRUCTION OF RENTAL UNITS
Chavan Shri Ashok Shankarrao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether the Government is aware that the poor people living big cities are paying a large portion of their earnings as rent on accommodation;
- (b) If so, the details thereof and the reaction of the Government thereto;
- (c) Whether Government proposes to construct rental units for the urban poor to address their problems; and
- (f) If so, the details thereof?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M.VENKAIAH NAIDU)

(a) & (b) : No such study has been undertaken by this Ministry in respect of the urban poor. However, as per the NSSO survey, the overall percentage expenditure on rental via-a-vis the monthly per capita expenditure has marginally increased from 5.79% (NSS-66th round) in 2009- 10 to 6.2% (NSS 68th round) in 2011-12 for urban areas. The rental housing is a private good and the rent is being determined by market forces of demand and supply.

(c) & (d) : "Land" and "colonization" are State subject and it is the primary responsibility of the States to construct housing units including rental housing for urban poor. However, under the preventive strategy of Rajiv Awas Yojana, the Ministry has approved 166 housing projects across 22 States, covering 115 Cities. Out of the total 1,20,912 approved dwelling units, 8,294 units are for Rental housing (details of the same is enclosed at Annexure-I)